

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 104, 105 & 106 of 2012

Dated : 26th April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s):

Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R-1

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Commission for sometime.

Post it for further submissions on **7.5.2013** at **2:30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vt/sm